

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2640
ANSWERED ON 16/12/2025**

PUCCA HOUSES UNDER PMAY-G

2640. Shri Janardan Singh Sigriwal:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any target/timeline to provide pucca houses to poor people under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);**
- (b) if so, the details thereof, State-wise including Bihar and if not, the reasons therefor;**
- (c) whether the Government has withdrawn/modified the allocation of the houses from various States under the PMAY-G;**
- (d) if so, the details thereof, State-wise; and**
- (e) the total number of Pucca houses made and allotted to the needy people under the said scheme during the last five years in the country, State-wise including Bihar?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): In order to achieve the objective of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with basic amenities to provide pucca houses with a cumulative target of 2.95 crore houses by March 2024. The Union Cabinet has approved the construction of 2 crore additional rural houses in next five years i.e. FY 2024-25 to 2028-29 to meet arising housing needs in rural areas in the country. As on 11.12.2025, a cumulative target of 4.15 crore houses have been allotted to States/UTs out of which 3.86 crore houses have been sanctioned and 2.92 crore houses have been completed. The scheme has been able to achieve its major

milestones of allocation of 2.95 crore houses to the beneficiaries and the Ministry is committed to achieving the target of pucca houses by the prescribed deadline of 31st March, 2029.

The State/UT-wise details of targets, including Bihar, allocated by the Ministry, houses sanctioned by the States/UTs to eligible beneficiaries and houses completed as on 11.12.2025 under PMAY-G is given in Annexure-I.

(c) & (d): The targets under PMAY-G are allotted by the Ministry to the States/UTs on the basis of eligible beneficiaries available in the Permanent Wait List (PWL) based on SECC 2011 and Awaas+, 2018 list after deletion/removal of ineligible beneficiaries by the State/UT by following the due procedure. Therefore, the reallocation of targets is necessitated to achieve the targets within set deadline. The reallocation of targets is a regular process and takes place only upon deletion of ineligible beneficiaries by the State /UT subject to an overall ceiling of target of Scheme. The reallocation of targets is carried out as PMAY-G focuses on providing the right benefits to the right beneficiaries in the right timeline. As of 11.12.2025, no re-allocation of targets has been done under PMAY-G during FY 2024-25 and 2025-26. The State wise distribution of targets is given at Annexure - II.

(e): The total number of Pucca houses made and allotted to the needy people under the scheme during the last five years in the country, State-wise including Bihar is given at Annexure-III

Annexure-I

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 2640 to be answered on 16.12.2025 REGARDING DETAILS OF TARGETS ALLOCATED BY THE MINISTRY, HOUSES SANCTIONED BY THE STATES/ UTs TO ELIGIBLE BENEFICIARIES AND HOUSES COMPLETED

(Units in nos.)

S. No.	Name of the State/UT	Targets allocated by the Ministry	Houses Sanctioned by the States/UTs	Houses Completed
1	ARUNACHAL PRADESH	35,937	35,591	35,591
2	ASSAM	29,87,868	29,06,445	21,05,794
3	BIHAR	50,12,752	49,08,262	39,36,854
4	CHHATTISGARH	26,42,224	24,37,554	17,16,112
5	GOA	257	254	243
6	GUJARAT	9,02,354	8,28,809	6,52,937
7	HARYANA	1,06,460	75,676	41,176
8	HIMACHAL PRADESH	1,21,502	97,273	56,940
9	JAMMU AND KASHMIR	3,36,498	3,34,707	3,20,326
10	JHARKHAND	22,34,176	19,39,693	15,88,909
11	KERALA	2,32,916	76,851	34,683
12	MADHYA PRADESH	57,74,572	49,45,838	40,91,218
13	MAHARASHTRA	43,70,829	41,36,781	15,70,072
14	MANIPUR	1,08,550	1,02,384	56,722
15	MEGHALAYA	1,88,034	1,84,494	1,55,181
16	MIZORAM	29,967	29,959	25,325
17	NAGALAND	48,830	48,736	36,273
18	ODISHA	28,49,889	28,07,618	24,96,335
19	PUNJAB	1,03,674	76,619	44,794
20	RAJASTHAN	24,97,121	24,33,493	18,10,330
21	SIKKIM	1,399	1,397	1,393
22	TAMIL NADU	9,57,825	7,38,986	6,59,526
23	TRIPURA	3,76,913	3,76,205	3,73,652
24	UTTAR PRADESH	36,85,704	36,56,002	36,41,174
25	UTTARAKHAND	69,194	68,531	68,223
26	WEST BENGAL	45,69,423	45,69,031	34,20,284
27	ANDAMAN AND NICOBAR	3,424	2,591	1,317
28	DADRA AND NAGAR HAVELI	11,206	11,384	5,218
29	DAMAN AND DIU	158	158	43
30	LAKSHADWEEP	45	53	45
31	PUDUCHERRY*	-	-	-
32	ANDHRA PRADESH	2,47,114	2,46,930	89,857
33	KARNATAKA	9,44,140	5,50,194	1,64,368
34	TELANGANA*	-	-	-
	Total	4,14,53,959	3,86,31,503	2,92,03,919

***Telangana and Puducherry are not implementing PMAY-G.**

Annexure-II

Annexure referred to in reply to parts (c) & (d) of Lok Sabha Unstarred Question No. 2640 to be answered on 16.12.2025 REGARDING STATE/UT WISE DETAILS OF FINAL TARGETS ALLOCATED BY THE MINISTRY UNDER PMAY-G

(Units in nos.)

S. No.	Name of the State/UT	Final Target allocated by the Ministry
1	ARUNACHAL PRADESH	35,937
2	ASSAM	29,87,868
3	BIHAR	50,12,752
4	CHHATTISGARH	26,42,224
5	GOA	257
6	GUJARAT	9,02,354
7	HARYANA	1,06,460
8	HIMACHAL PRADESH	1,21,502
9	JAMMU AND KASHMIR	3,36,498
10	JHARKHAND	22,34,176
11	KERALA	2,32,916
12	MADHYA PRADESH	57,74,572
13	MAHARASHTRA	43,70,829
14	MANIPUR	1,08,550
15	MEGHALAYA	1,88,034
16	MIZORAM	29,967
17	NAGALAND	48,830
18	ODISHA	28,49,889
19	PUNJAB	1,03,674
20	RAJASTHAN	24,97,121
21	SIKKIM	1,399
22	TAMIL NADU	9,57,825
23	TRIPURA	3,76,913
24	UTTAR PRADESH	36,85,704
25	UTTARAKHAND	69,194
26	WEST BENGAL	45,69,423
27	ANDAMAN AND NICOBAR	3,424
28	DADRA AND NAGAR HAVELI	11,206
29	DAMAN AND DIU	158
30	LAKSHADWEEP	45
31	PUDUCHERRY	-
32	ANDHRA PRADESH	2,47,114
33	KARNATAKA	9,44,140
34	TELANGANA	-
TOTAL		4,14,53,959

***Telangana and Puducherry are not implementing PMAY-G.**

Annexure-III

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 2640 to be answered ON 16.12.2025 REGARDING TOTAL NUMBER OF PUCCA HOUSES MADE AND ALLOTTED TO THE NEEDY PEOPLE UNDER THE SCHEME DURING THE LAST FIVE YEARS

(Units in nos.)

S.No	State Name	2020-21			2021-22			2022-23		
		Targets allocated by the MoRD	Houses Sanctioned by the States/UTs	Houses Completed	Targets allocated by the MoRD	Houses Sanctioned by the States/UTs	Houses Completed	Targets allocated by the MoRD	Houses Sanctioned by the States/UTs	Houses Completed
1	ARUNACHAL PRADESH	11807	11588	11588	5519	5497	5497	0	0	0
2	ASSAM	275962	275900	274041	1083567	1082156	1060561	0	0	0
3	BIHAR	241563	241492	238732	1001828	1001507	991223	0	0	0
4	CHHATTISGARH	157811	157797	136139	0	0	0	78998	78996	68848
5	GOA	0	0	0	0	0	0	0	0	0
6	GUJARAT	102673	102114	97581	23471	23338	22152	168146	166638	149417
7	HARYANA	701	701	656	7747	7737	7418	0	0	0
8	HIMACHAL PRADESH	3893	3882	3870	3498	3483	3462	0	0	0
9	JAMMU AND KASHMIR	48302	48252	46799	62562	62450	60587	0	0	0
10	JHARKHAND	346995	346955	340025	395263	395235	385972	0	0	0
11	KERALA	0	0	0	13096	13071	12482	0	0	0
12	MADHYA PRADESH	624090	623875	605139	1149098	1148268	1088477	0	0	0
13	MAHARASHTRA	267402	263152	244833	366479	356349	320299	0	0	0
14	MANIPUR	15437	15437	13209	11058	11058	5952	0	0	0
15	MEGHALAYA	24197	24059	20363	16555	16392	13426	0	0	0
16	MIZORAM	5432	5432	5343	6976	6975	6589	0	0	0
17	NAGALAND	7894	7889	5668	4899	4874	3102	0	0	0
18	ODISHA	188557	186709	177297	790723	778000	615488	97037	94274	70523
19	PUNJAB	0	0	0	15703	15521	14877	0	0	0
20	RAJASTHAN	195061	194778	191240	393220	392609	386296	0	0	0
21	SIKKIM	253	253	252	68	67	67	0	0	0
22	TAMIL NADU	0	0	0	253418	242532	214088	0	0	0
23	TRIPURA	0	0	0	212332	212072	210735	73	72	71
24	UTTAR PRADESH	732517	732278	730775	433251	433058	431767	858498	857052	851346
25	UTTARAKHAND	13197	13156	13107	3007	2997	2992	17882	17819	17739
26	WEST BENGAL	890505	890355	874377	159280	159219	151950	1101723	1101722	0
27	ANDAMAN AND NICOBAR	400	382	339	0	0	0	257	159	8
28	DADRA AND NAGAR HAVELI	0	0	0	1059	1072	178	0	0	0
29	DAMAN AND DIU	0	0	0	44	44	23	0	0	0
30	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
31	PUDUCHERRY	0	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	0	0	0	178910	178906	40938	0	0	0
33	KARNATAKA	0	2	0	79218	78355	34449	0	0	0
34	TELANGANA	0	0	0	0	0	0	0	0	0
35	LADAKH	451	451	451	0	0	0	0	0	0
	Total	4155100	4146889	4031824	6671849	6632842	6091047	2322614	2316732	1157952

S.No	State Name	2023-24			2024-25			2025-26 (as on 11.12.2025)		
		Targets allocated by the MoRD	Houses Sanctioned by the States/UTs	Houses Completed	Targets allocated by the MoRD	Houses Sanctioned by the States/UTs	Houses Completed	Targets allocated by the MoRD	Houses Sanctioned by the States/UTs	Houses Completed
1	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
2	ASSAM	219778	215836	195515	559951	534868	106120	376075	325192	0
3	BIHAR	0	0	0	790648	771760	249413	520742	435916	19819
4	CHHATTISGARH	0	0	0	116531	999749	597136	300767	261681	18
5	GOA	0	0	0	0	0	0	0	0	0
6	GUJARAT	0	0	0	299011	228116	79720	0	0	0
7	HARYANA	0	0	0	77058	46287	12294	0	0	0
8	HIMACHAL PRADESH	13690	12830	12275	92364	69071	29349	0	0	0
9	JAMMU AND KASHMIR	138106	136542	126770	0	0	0	0	0	0
10	JHARKHAND	0	0	0	419947	347631	21102	222069	0	0
11	KERALA	0	0	0	197759	41745	485	0	0	0
12	MADHYA PRADESH	0	0	0	118969	0	1146666	400723	785336	1344
13	MAHARASHTRA	0	0	0	196676	7	1903290	278868	102995	7
14	MANIPUR	56460	56459	19078	7000	835	0	0	0	0
15	MEGHALAYA	109388	106154	83847	0	0	0	0	0	0
16	MIZORAM	9459	9452	5301	0	0	0	0	0	0
17	NAGALAND	25898	25834	17452	0	0	0	0	0	0
18	ODISHA	0	0	0	124304	102643	61186	0	0	0
19	PUNJAB	0	0	0	63985	37126	6220	0	0	0
20	RAJASTHAN	0	0	0	506590	500368	108509	273752	218014	2930
21	SIKKIM	0	0	0	0	0	0	0	0	0
22	TAMIL NADU	190	1	0	210623	17154	12730	0	0	0
23	TRIPURA	115835	115415	114340	0	0	0	0	0	0
24	UTTAR PRADESH	144201	143610	142356	70834	44121	42379	0	0	0
25	UTTARAKHAND	22544	21999	21905	0	0	0	0	0	0
26	WEST BENGAL	0	0	0	0	0	0	0	0	0
27	ANDAMAN AND NICOBAR	1835	1129	77	0	0	0	0	0	0
28	DADRA AND NAGAR HAVELI	4738	4902	747	0	0	0	0	0	0
29	DAMAN AND DIU	100	100	7	0	0	0	0	0	0
30	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
31	PUDUCHERRY	0	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	0	0	0	684	505	99	0	0	0
33	KARNATAKA	0	0	0	702731	314683	10333	0	0	0
34	TELANGANA	0	0	0	0	0	0	0	0	0
35	LADAKH	1125	1125	1125	0	0	0	0	0	0
	Total	863347	851388	740795	844526	7106618	2016666	350869	8	2120282
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